

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(IB)-523(PB)/2017**

**IN THE MATTER OF:**

Gupta Ji Electric Company  
Vs.

....

APPLICANT / PETITIONER

Amrapali Princely Estate Pvt. Ltd.

....

RESPONDENT

**SECTION: UNDER SECTION 9 OF THE IBC, 2016**

**Order delivered on 23.02.2018**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Respondent:

Ms. Sanjay Bhatt, Ms. Juhi Bhambhani, Mr.  
Alok Kumar Aggarwal & Rati Tandon,  
Advocates

**ORDER**

Learned counsels for the parties are present. In view of the all other connected matter being heard by the Hon'ble Supreme Court and the date fixed for hearing on 15.03.2018 & 27.03.2018 respectively.

Hence, the matter is being posted on 3<sup>rd</sup> April 2018.

Sd/-

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

Sd/-

**(Dr. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**